

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 528**  
TO BE ANSWERED ON 18.11.2016

**LAW FOR EMPLOYMENT TO TRIBAL WOMEN**

528. SHRI ARJUN LAL MEENA :

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to enact a law for inclusion of tribal women in the list of employment for household workers safety, security and fixation of minimum wages; and
- (b) if so, the details thereof?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI MANEKA SANJAY GANDHI)

(a) & (b) Ministry of Tribal Affairs has informed that-there is no such proposal to enact a law for inclusion of tribal women in the list of employment for household workers safety, security and fixation of minimum wages.

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